

इलाहाबाद में यमुना किनारे पर्यटन को बढ़ावा

414. श्री सत्य प्रकाश मालवीय: क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इलाहाबाद में यमुना किनारे पर्यटन को बढ़ावा देने के लिये केन्द्रीय सरकार के विचाराधीन कोई योजना है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ; और

(ग) इस योजना के क्रियान्वयन के लिये कितनी धनराशि तिर्धारित की गई है ?

वाणिज्य और पर्यटन मंत्री (श्री हरकृष्ण कुमार नेहरू) : (क) से (ग) पर्यटन विभाग, इलाहाबाद सहित, पर्यटक अभिरूचि के विभिन्न स्थानों पर प्रचार सामग्री का निर्माण करता है। सातवीं योजना के दौरान पर्यटन विभाग ने इलाहाबाद का एक पर्यटन केन्द्र के रूप में विकास करने के लिये निम्न लिखित परियोजनाओं स्वीकृत की हैं:-

(1) नेहरू घाट का विकास (37.18 लाख रु.)

(2) इलाहाबाद में फास्ट फूड काउन्टर (3.88 लाख रु.)

(3) इलाहाबाद में यात्री निवास (29.42 लाख रु.)

IMF loans

415. SHRI DEBA PRASAD RAY: Will the Minister of FINANCE be pleased to state:

(a) whether Government are negotiating for any loans from the international Monetary Fund;

(b) what are the basic norms and conditions laid down by Government in ac-

cordance with the accepted economic and fiscal policies for securing such IMF loans; and

(c) what is the extent of loans sought to be obtained from IMF?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) and (c) In view of (a) does not arise.

Electoral reforms

416. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Congress (I) party has on December 9, 1989, submitted a memorandum to the President of India urging electoral reforms in order to prevent Indian democracy from degenerating into a "rowdy and crazy mobocracy";

(b) if so, what were the main reforms demanded by the Party; and

(c) what is Government's reaction thereto?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) and (c) Do not arise.

Smuggling of Gold into the country

417. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of FINANCE be pleased to state:

(a) whether smuggling of gold into the country continues unabated;

(b) if so, what are the details involving seizure of smuggled gold during the past six months;